COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO.311 OF 2017 IN APPEAL NO.131 of 2015 & IA NO.209 of 2015 & IA NO.335 of 2016

Dated: 15th May, 2017

Present: Hon'ble Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Taxus Infrastructure & Power Project Pvt. Ltd. ...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant : Mr. Sachin Datta, Sr. Adv.

Ms. Ritika Jhurani Mr. Dinesh Sharma Ms. Kritika Khanna

Mr. Yatender

Counsel for the Respondent(s) : Ms. Suparna Srivastava for GERC

Mr. M.G.Ramachandran Mr. Anand K.Ganesan Ms. Swapna Seshadri Ms. Ranjitha Ramachandran Mr. Shubham Arya for R-3

ORDER

List the appeal for further hearing on <u>31.05.2017</u>. In the meantime, learned counsel for the parties may file written submissions on or before 29.05.2017 after serving copy on the other side.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson